

Procurement of foodgrains by FCI

†1484. SHRI JUGUL KISHORE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the quantum of foodgrains produced in various seasons in the country, are procured at a time by Government through Food Corporation of India (FCI); and

(b) the system prevailing in the State of Uttar Pradesh to procure foodgrains and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) In all States/UTs, Central Government extends price support to paddy, coarse grains and wheat through the FCI and State Agencies. All the foodgrains conforming to the prescribed specifications offered for sale at specified centres during the specified period marketing season wise, are bought by the public procurement agencies at the Minimum Support Price (MSP). The producers have the option to sell their produce to FCII/State Agencies at MSP or in the open market as is advantageous to them. The FCI and State Agencies open procurement centres across all the districts of Uttar Pradesh and purchase foodgrains under the price support operations as per policies laid down by Central Government.

Central fund allocation to set up food testing labs in Gujarat

1485. SHRI AHMED PATEL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government allocates Central funds to States for setting up of Food Testing labs, if so, the details thereof; and

(b) the funds allocated to Gujarat during the last five years along with the number of Food Testing labs set up in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The Ministry of Food Processing Industries, under the Scheme for Quality Assurance, Codex Standards and Research and Development and Other Promotional Activities provides financial assistance in the form of grant-in-aid for Setting up / Upgradation of Food Testing Laboratories. However, under this Scheme, Ministry of Food Processing Industries does not allocate separate funds for individual States.

†Original notice of the question was received in Hindi.

In order to ensure better and more effective utilization of funds, implementation of the Food Testing Laboratory (FTL) Scheme has been entrusted to Indian Council of Agricultural Research (ICAR) under the Ministry of Agriculture, Department of Agricultural Research and Education (DARE) during the Twelfth Plan with effect from 01.04.2012.

(b) The details of the Food Testing Laboratories assisted by the Ministry in the State of Gujarat are as follows:

(₹ in lakhs)

Sl. No.	Name of the Laboratory	Amount of Grant-in-aid approved	Status
1.	Gujarat Laboratory, F-17, Madhavpura Market, Shahibaug, Ahmedabad- 380 004 (Gujarat)	55.18 139.665	Completed on 28.02.2010 Grant-in-aid for upgradation sanctioned on 28.03.2012
2.	Junagadh Agricultural University, Motibagh, Junagadh - 362 001, Gujarat	374.44 320.00	Completed on 28.02.2008 Grant-in-aid for upgradation sanctioned on 02.06.2014
3.	Food Quality Testing Laboratory, Navsari Agricultural University, Eru Char Rasta, Navsari- 396450 (Gujarat)	274.80	Completed on 29.02.2008
4.	Anand Agricultural University, Anand, Gujarat 388110	249.15	Completed on 19.08.2014
5.	Ahmedabad Municipal Corporation, Plot No. 160, Town Planning Scheme No. 20, Navrangpura, Ahmedabad, Gujarat	144.22	Grant-in-aid sanctioned on 30.12.2010

Year-wise grant-in-aid released to Food Testing Laboratories in the State of Gujarat during last five years is as under:

(₹ in lakhs)

Sl. No	Year	Amount
1.	2009-2010	26.000
2.	2010-2011	101.292
3.	2011-2012	141.808
4.	2012-2013	99.660
5.	2013-2014	169.360
6.	2014-2015	369.830

(Up to 30.11.2014)

Revival of closed textile mills

1486. SHRI AVINASH RAI KHANNA: Will the Minister of TEXTILES be pleased to state:

- whether Government has decided to revive the State owned textile mills which are lying closed since last many years;
- if so, the details of such mills which are lying closed and since when;
- the estimated amount to be invested in them; and
- the action plan formulated to revive such textile mills including NTC mills?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Presently, the Government has no such plan.

(b) and (c) Do not arise.

(d) In so far as NTC is concerned, as per revival scheme approved by Board for Industrial and Financial Reconstruction (BIFR) National Textile Corporation (NTC) has taken up modernisation of 23 mills, the details thereof is given in the Statement.